

OA 423/2000

MA 2004/16
Reel

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 25th day of January 2017.

HON'BLE MS. JASMINE AHMED, MEMBER -J

Misc. Restoration Application No. 02004 of 2016
In
ORIGINAL APPLICATION NO. 423 OF 2000

Sitendra Kumar Sinha son of late Vindhya Chal Prasad Srivastava at present posted and working as Chief Bridge Inspector, Staff No 09332 Diesel Loco Motive Works, Varanasi.

.....Applicant

By Advocate: Sri Dhiraj Srivastava

VE R S U S

1. Union of India through the Secretary Ministry of Railways Government of India, New Delhi.
2. The General Manager, Diesel Loco Motive Works.
3. The Deputy Chief Personal Officer, Diesel Loco Motive Works, Varanasi.

.....Respondents

By Advocate : Sri Anil Kumar

ORDER

Heard Shri Dhiraj Srivastava counsel for the applicant and Shri Anil Kumar counsel for the respondents.



2. The O.A. was dismissed in default for the first time on 19.10.2000 and restoration application was filed, which was rejected on 22.2.2005 not dismissed on default.

3. It is perused from the ordersheet dated 19.4.2016 that the file was already consigned to record room. Hence no order is further required in this matter as it is already rejected and closed.

Jasmeen Ahluwalia

Member (J)

Manish/-